

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017  
IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017**

**AND**

**DFR NO. 4260 OF 2017 & IA NO. 1159 OF 2017 & IA NO. 42 OF 2018**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017**

**In the matter of:**

**Azure Photovoltaic Private Limited**

**.... Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Corporation Limited & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradah Mukherjee  
Ms. Shikha Tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1

**IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017**

**In the matter of:**

**Photon Suryakiran Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Company Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradah Mukherjee  
Ms. Shikha Tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1

**DFR NO. 4260 OF 2017 & IA NO. 1159 OF 2017 & IA NO. 42 OF 2018**

**In the matter of:****Photon Suryakiran Private Limited****.... Appellant(s)****Vs.****Mangalore Electricity Supply Company Limited & Anr.****.... Respondent(s)**Counsel for the Appellant(s) : Ms. Anuradah Mukherjee  
Ms. Shikha Tandon

Counsel for the Respondent(s) : -

**ORDER****IA NO. 1159 OF 2017 in DFR NO. 4260 OF 2017***(Appln. for urgent listing)*

At the request of learned counsel for the appellant, list the matter on 12.03.2018. Application is disposed of.

**DFR NO. 4260 OF 2017**

Issue notice to the Respondents returnable on 12.03.2018 . Dasti, in addition, is permitted.

List all these matters on **12.03.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

ts/mk

**(I. J. Kapoor)**  
**Technical Member**